

FOR IMMEDIATE RELEASE
KARNATAKA STATE LEGAL SERVICES AUTHORITY,
BENGALURU

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PRESS NOTE

“Access to justice for all” is the vision of Legal Services in India. The Karnataka State Legal Services Authority was established with the noble object of providing free and competent legal services to the weaker sections of the society and to ensure that justice is not denied to any citizen by reason of economic or other disabilities and to organise Lok Adalats and to ensure that the operations of the legal system promotes justice on the basis of equal opportunity. Equal opportunity irrespective of caste, creed or religion.

Lok Adalats have become an important instrument for deciding the disputes/cases with a sense of finality and to the satisfaction of the disputing parties. In the recent past, Lok Adalats have acted as a potent weapon with the judiciary to remove from the system all such matters that do not really call for the attention and time of the Court.

National Lok Adalat – **as on 07.00 pm of 12.03.2022.**

	District Judiciary	High Court
Total No. of Benches	978	11
Total No. of Pending cases disposed	3,48,091	1,386
Total No. of Pre-Litigation Cases Disposed	18,098	-

Total Pending Cases disposed off	- 3,49,477
Total Pre-Litigation Cases disposed off	- <u>18,098</u>
Total	3,67,575

HIGHLIGHTS OF NATIONAL LOK-ADALAT

- **Disposal of cases through virtual mode:**

A SOP was formulated and circulated by KSLSA to organize Lok Adalat through virtual mode.

- For the First time in the history of Karnataka, cases pending before Karnataka Real Estate Regulatory Authority, Real Estate Appellate Authority cases were taken up for disposal in Lok Adalat. Total **183** cases are disposed off and **Rs. 8 Crores** is paid as compensation.
- Similarly, cases, pertaining to Karnataka Electricity Regulatory Commission was taken up for disposal in Lok Adalat. Total **5,582** cases are disposed off.

- **Encouraging re-union in matrimonial Cases:**

The DLSAs had impressed upon the conciliators to try for settlement of matrimonial cases. More than **90 couples** were reunited due to the conciliation at Mega Lok Adalat.

- 32 couples in Mysuru, 29 couples in Bengaluru and many more who had filed divorce petition, restitution of conjugal rights got compromised their cases before Lok-Adalat and all of them have re-united.

- **Reinstatement of employees of KSRTC/BMTC**

Totally **359** employees of KSRTC/BMTC were reinstated after successful conciliation in the Lok Adalat. In Bengaluru itself total 324 employees were reinstated.

- **MVC with highest Award amount:** In MVC No.902/2021 on the file of CCH-5 Bengaluru, after the intervention of Mega Lok Adalat, the insurance company agreed to pay compensation of **Rs.1,75,00,000/-** to the claimants. MVC Cases were settled at Bagalkote for Rs. 81,00,000/-, in Soraba Taluk of Shivamogga for Rs. 70,00,000/-.
- **Disposal of Commercial Suits in National Lok Adalat:** Eight Commercial Courts at Bengaluru settled total **126** Commercial Suits and settlement amount is **Rs.62 crores**.
- **Disposal of Old Cases:** The Conciliators have disposed off large number of old cases in this Mega Lok Adalat. 53-year-old partition suit in Mysuru, 26 years old mortgage suit was settled in the Lok Adalat.

Hon'ble Sri Justice Ritu Raj Awasti, Chief Justice, High Court of Karnataka & Patron-in-Chief, KSLSA, Hon'ble Sri Justice B. Veerappa, Judge, High Court of Karnataka & Executive Chairman, KSLSA and Hon'ble Sri Justice P.S. Dinesh Kumar, Judge, High Court of Karnataka & Chairman, HCLSC, KSLSA have appreciated the efforts put in by the stakeholders for the success of the Lok Adalat. They have expressed their gratitude for the cooperation extended by the Judicial Officers, Advocates, litigant public, insurance company officials, bank officials, Government Officials and also press and media.

Request to Media:

It is necessary to popularize the Lok Adalat movement for the greater benefit of litigant public. In this connection, the Legal Services Authorities of the State have taken the following unique steps :

- a. In the KSRTC bus tickets a message is printed informing regarding the National Lok Adalat.
- b. Lok Adalat banners were displayed in the LED Screens installed under Smart City Project.
- c. Telegram Group and Telegram Channel of KSLSA is created.

If the print and electronic media gives wide coverage to the Lok Adalat movement, many more litigant public will be surely benefited.
